

## Cause List for Mediation Centre

Date : 11/11/2024

**Mediator : Ms. Beena Sharma, Advocate**

Case No.: 290/20 Case Id: 2410M09308 Referring Judge : Ms. Monika Saroha, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM  
JASVINDER KAUR Vs. SUKHBIR SINGH & ANR  
Total Days spent : 11

Case No.: 327/23 Case Id: 2410M08840 Referring Judge : Sh. Vaibhav Chaurasia, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
JYOTI GUPTA Vs. AMRIT PAL SINGH  
Total Days spent : 25

Case No.: 17121/16 Case Id: 2409M08166 Referring Judge : Sh. Naresh Kumar Laka, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:30:00 PM  
PRAVEEN KUMAR Vs. MAHESH KUMAR & ORS  
Total Days spent : 46

Case No.: 4566/22 Case Id: 2410M08710 Referring Judge : Ms. Meena Chauhan, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. BIJENDER KUMAR YADAV  
Total Days spent : 32

Case No.: 8063/19 Case Id: 2409M07652 Referring Judge : Sh. Rupinder Singh Dhiman, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
JANA SMALL FINANCE BANK LTD Vs. SHARVAN KUMAR  
Total Days spent : 60

Case No.: 11291/17 Case Id: 2410M09280 Referring Judge : Ms. Gita, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
NEHA Vs. NAVNEET @ MONTY & ORS  
Total Days spent : 11

Case No.: 11947/16 Case Id: 2410M09035 Referring Judge : Sh. Vinay Singhal, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 2:00:00 PM  
KRISHNA SAXENA Vs. MUKESH SAXENA & ORS  
Total Days spent : 18

Total : 7

**Mediator : Ms. Geeta Vohra, Advocate**

Case No.: 258/23 Case Id: 2410M08829 Referring Judge : Ms. Aditi Chaudhary, DHJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 12:00:00 PM  
REKHA Vs. MANOJ

# Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent : 25

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Case No.: 8959/19 Case Id: 2407M06028 Referring Judge : Sh. Rahul Verma, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
M/S SHRIRAM CITY UNION FINANCE LTD Vs. LAIQ ANWAR

Total Days spent : 109

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Case No.: 615/23 Case Id: 2410M08786 Referring Judge : Sh. Gaurav Katariya, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
RAJESH DUA Vs. RAM NATH CHAUDHARY

Total Days spent : 32

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Case No.: 10038/23 Case Id: 2409M07449 Referring Judge : Sh. Nitish Kumar Sharma, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. JAGJEET KAUR

Total Days spent : 67

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Case No.: 9687/23 Case Id: 2409M08229 Referring Judge : Sh. Arjun Kirar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. DHANANJAI SINGH

Total Days spent : 46

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Case No.: 1686/22 Case Id: 2409M08135 Referring Judge : Ms. Pooja Suhag, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. VIJAY KUMAR

Total Days spent : 46

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Case No.: 3834/20 Case Id: 2410M08716 Referring Judge : Sh. Rupinder Singh Dhiman, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
DCB BANK LTD Vs. ANIRUDH YADAV

Total Days spent : 32

Total : 7

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**Mediator : Ms. Kusum Lata Sharma, Advocate**

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Case No.: 48/24 Case Id: 2410M08832 Referring Judge : Sh. Anil Kumar Sisodia, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:30:00 PM  
M/S SHAKTI TRADING COMPANY Vs. M/S SHELLZ INDIA PVT LTD

Total Days spent : 25

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Case No.: 360/21 Case Id: 2408M06732 Referring Judge : Ms. Akansha Gautam, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:30:00 PM  
HARINDER KAUR Vs. KULDEEP SINGH SAGGU & ORS

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## Cause List for Mediation Centre

Date : 11/11/2024

				Total Days spent :	88
Case No.:	3540/22	Case Id:	2409M08248	Referring Judge :	Sh. Vaibhav Pratap Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
HARPRIT KAUR		Vs.		VIVEK JOSHI	
				Total Days spent :	46
Case No.:	1403/24	Case Id:	2410M09039	Referring Judge :	Ms. Neha Pandey, DJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
SATPAL JUNEJA		Vs.		RIMPY SARDANA	
				Total Days spent :	18
Case No.:	683/23	Case Id:	2409M08468	Referring Judge :	Ms. Shivli Talwar, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:30:00 PM
GULFASHA		Vs.		MOHD FAIYAZ AHMAD & ORS	
				Total Days spent :	39
Case No.:	116/23	Case Id:	2409M08439	Referring Judge :	Sh. Neeraj Sharma, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM
SHOBHA SHARMA		Vs.		HUKAM SINGH RAGHAW & ORS	
				Total Days spent :	39
Case No.:	9346/16	Case Id:	2410M08706	Referring Judge :	Sh. Dharmender Singh, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:30:00 PM
M/S CARNAV PROJECT CONSULTANTS PVT LTD		Vs.		HARISH KUMAR VIJ	
				Total Days spent :	32
Total : 7					

**Mediator :** Ms. Mamta Rani, Advocate

Case No.:	8100/18	Case Id:	2410M09276	Referring Judge :	Ms. Divya Gupta, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	10:30:00 AM
POOJA FINELEASE LTD		Vs.		SAJIT SINGH	
				Total Days spent :	11
Case No.:	44/24	Case Id:	2409M07625	Referring Judge :	Ms. Aditi Chaudhary, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	11:30:00 AM
DEEPAK DIWAKAR		Vs.		JYOTI	
				Total Days spent :	60
Case No.:	2624/22	Case Id:	2410M08679	Referring Judge :	Dr. Neha Kheria, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	11:30:00 AM
ILMA SALEEM		Vs.		MOHD ZUBAIR	

## Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent : 32

Case No.: 3416/23 Case Id: 2410M09292 Referring Judge : Ms. Kirandeep Kaur, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
ALUCOPANEL INDUSTRIES Vs. UMESH BHAGAT

Total Days spent : 13

Case No.: 1624/23 Case Id: 2410M09271 Referring Judge : Sh. Sahil Khurmi, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 2:00:00 PM  
FAUZIA & ANR Vs. TPDDL & ORS

Total Days spent : 11

Case No.: 681/18 Case Id: 2409M07709 Referring Judge : Ms. Aditi Chaudhary, DHJS  
Case Type : MATRIMONIAL : PETITION FOR DIVORCE Hearing Time : 2:30:00 PM  
VARUN KUMAR Vs. RAJNI

Total Days spent : 60

Case No.: 13225/16 Case Id: 2408M06728 Referring Judge : Sh. Himanshu Raman Singh, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 3:00:00 PM  
POORAN CHAND JOSHI & ORS Vs. ASHISH GOEL

Total Days spent : 88

Case No.: 51/20 Case Id: 2410M09278 Referring Judge : Ms. Manya, DJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 3:00:00 PM  
STATE Vs. KAMALJEET

Total Days spent : 11

Total : 8

Mediator : Ms. Mohini, Advocate

Case No.: 422/24 Case Id: 2411M09397 Referring Judge : Ms. Alka Singh, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 12:00:00 PM  
BUSHRA KHAN Vs. AMIR KHAN & ORS

Total Days spent : 4

Case No.: 151/24 Case Id: 2411M09399 Referring Judge : Sh. Ajeet Narayan, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
HARPREET SINGH KOHLI Vs. GAJANANA ENGINEERING WORKS

Total Days spent : 4

Case No.: 868/22 Case Id: 2410M08904 Referring Judge : Ms. Manya, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
TABASSUM Vs. TOHID ANSARI & ORS

## Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent : 25

Case No.: 1190/24 Case Id: 2410M09051 Referring Judge : DLSA Central, DLSA (Central)  
Case Type : COMMERCIAL : COMMERCIAL Hearing Time : 3:00:00 PM  
M/S GENUINE WEAR Vs. M/S FASHION POINT

Total Days spent : 18

Total : 4

**Mediator : Ms. Nagina Jain, Advocate**

Case No.: 1504/24 Case Id: 2410M09062 Referring Judge : Ms. Sukriti Singh, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:15:00 PM  
BUREAU OF INDIAN STANDARD Vs. M/S MD ENTERPRISES

Total Days spent : 18

Case No.: 1397/24 Case Id: 2410M09065 Referring Judge : Ms. Sukriti Singh, DJS  
Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS Hearing Time : 2:15:00 PM  
BUREAU OF INDIAN STANDARD Vs. M/S PREETI PRODUCTS

Total Days spent : 18

Case No.: 18430/2018 Case Id: 2410M09309 Referring Judge : Sh. Nitish Kumar Sharma, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:15:00 PM  
HPL ELECTRIC & POWER LTD Vs. M/S ORISSA ELECTRIC CORPORATION & ANR

Total Days spent : 11

Total : 3

**Mediator : Ms. Preeti Khattar, Advocate**

Case No.: 1616/24 Case Id: 2411M09373 Referring Judge : Sh. Karanbir Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
IDFC FIRST BANK LTD Vs. LAXMI MAHENDER

Total Days spent : 4

Case No.: 1307/23 Case Id: 2409M08159 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
M/S VASTRAM INDIA PVT LTD Vs. MYSA DENIM

Total Days spent : 46

Case No.: 9368/18 Case Id: 2410M08772 Referring Judge : Ms. Divya Gupta, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
POOJA FINELEASE LTD Vs. SANJAY YADAV

Total Days spent : 32

## Cause List for Mediation Centre

Date : 11/11/2024

Case No.:	94213/16	Case Id:	2410M09054	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	18
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
	MADHUKAR BANSIWAL			Vs.	MANOHAR LAL BANSIWAL				
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Case No.:	666/23	Case Id:	2410M09038	Referring Judge :	Ms. Shagun Sharma, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	18
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND								
	VIKRAM BANSIWAL			Vs.	MANOHAR LAL BANSIWAL				
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Case No.:	511605/16	Case Id:	2410M09094	Referring Judge :	Ms. Manya, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	18
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
	NASREEN			Vs.	SHARIQ				
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Case No.:	1175/22	Case Id:	2410M08769	Referring Judge :	Sh. Gopal Singh Chauhan, DHJS	Hearing Time :	2:15:00 PM	Total Days spent :	32
Case Type :	PARTITION : SUIT FOR PARTITION								
	PARVINDER SINGH			Vs.	HARMEET SINGH & ANR				
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Total :	7								

Mediator : Ms. Rekha Garg, Advocate

Case No.:	413/24	Case Id:	2410M09063	Referring Judge :	Ms. Reetika Jain, DJS	Hearing Time :	11:00:00 AM	Total Days spent :	18
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
	MAHEK ALI			Vs.	IMRAN AKHTER				
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Case No.:	1829/24	Case Id:	2410M09273	Referring Judge :	Sh. Kapil Gupta, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	11
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
	S K BHALLA			Vs.	BHAJAN LAL KUSHWAHA				
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Case No.:	234/19	Case Id:	2409M08488	Referring Judge :	Sh. P. Bhargav Rao, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	39
Case Type :	CRIMINAL OTHERS : CRIMINAL OTHERS								
	STATE			Vs.	RAMESH CHAND ETC				
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Case No.:	991/19	Case Id:	2410M08831	Referring Judge :	Sh. Sahil Gupta, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	25
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
	JASBIR SINGH			Vs.	GOPALI @ GOPAL				

## Cause List for Mediation Centre

Date : 11/11/2024

Case No.: 741/22 Case Id: 2410M08694 Referring Judge : Sh. Rakesh Kumar-IV, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
BSES RPL Vs. RAJESH  
Total Days spent : 32

Case No.: 1027/24 Case Id: 2409M08455 Referring Judge : Sh. Himanshu Raman Singh, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
TRANS FOAM INDUSTRIES PVT LTD Vs. SAGAR ISPAT INDIA PVT LTD  
Total Days spent : 39

Case No.: 550/21 Case Id: 2408M06747 Referring Judge : Ms. Akansha Gautam, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:00:00 PM  
NEHA @ RHEA HIRANANDANI Vs. AMIT HIRANANDANI & ORS  
Total Days spent : 88

Total : 7

Mediator : Ms. Shelly Rohtagi, Advocate

Case No.: 834/17 Case Id: 2409M08209 Referring Judge : Sh. Ram Lal Meena, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 11:30:00 AM  
BSES YPL Vs. MOHD ZAHEER  
Total Days spent : 45

Case No.: 3204/22 Case Id: 2410M08839 Referring Judge : Ms. Meena Chauhan, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
PAWAN KUMAR BANSAL Vs. DEEPAK GUPTA  
Total Days spent : 25

Case No.: 1083/24 Case Id: 2410M08835 Referring Judge : Ms. Gita, DJS  
Case Type : MATRIMONIAL : DOMESTIC VIOLENCE Hearing Time : 2:30:00 PM  
DIMPY Vs. MUKESH KUMAR & ORS  
Total Days spent : 25

Total : 3

Mediator : Not Assigned, NIL

Case No.: 559/23 Case Id: 2410M08870 Referring Judge : Sh. Rakesh Kumar-IV, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
BSES RPL Vs. RAM AVTAR  
Total Days spent : 24

Case No.: 1017/19 Case Id: 2410M09274 Referring Judge : Sh. Ram Lal Meena, DHJS

## Cause List for Mediation Centre

Date : 11/11/2024

<b>Case Type :</b> ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT <b>TPDDL</b>	<b>Vs.</b>	<b>PADAM SINGH</b>	<b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> 11
<b>Case No.:</b> 20/24 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S A R SPARES PVT LTD</b>	<b>Vs.</b>	<b>M/S NAGPAL SALES</b>	<b>Referring Judge :</b> Sh. Gopal Singh Chauhan, DHJS <b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 1135/22 <b>Case Type :</b> ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT <b>BSES RPL</b>	<b>Vs.</b>	<b>MALTI</b>	<b>Referring Judge :</b> Sh. Rakesh Kumar-IV, DHJS <b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> 24
<b>Case No.:</b> 880/18 <b>Case Type :</b> PARTITION : SUIT FOR PARTITION <b>ANJALI VERMA</b>	<b>Vs.</b>	<b>CHAMAN VERMA &amp; ORS</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 173/22 <b>Case Type :</b> CRIMINAL OTHERS : CRIMINAL OTHERS <b>STATE</b>	<b>Vs.</b>	<b>ARJUN GUPTA</b>	<b>Referring Judge :</b> Ms. Akansha Gautam, DJS <b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 16893/16 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S DEEPIKA SAREES PVT LTD &amp; ANR</b>	<b>Vs.</b>	<b>M/S MEENAKSHI SAREES PVT LTD &amp; ORS</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>Hearing Time :</b> 12:00:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 72/23 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>RIDHEEMA BAGLA &amp; ANR</b>	<b>Vs.</b>	<b>M/S TRUNK AND ROOTS</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>Hearing Time :</b> 12:30:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 572/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Vs.</b>	<b>RAJNI BAGLA &amp; ANR</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>Hearing Time :</b> 12:30:00 PM
			<b>Total Days spent :</b> -3
<b>Case No.:</b> 573/22 <b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY <b>M/S TRUNK AND ROOTS</b>	<b>Vs.</b>	<b>R S BAGLA HUF &amp; ANR</b>	<b>Referring Judge :</b> Sh. Sachin Sood, DHJS <b>Hearing Time :</b> 12:30:00 PM
			<b>Total Days spent :</b> -3



## Cause List for Mediation Centre

Date : 11/11/2024

Case No.: 570/22 Case Id: 2411M09535 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. D N BAGLA HUF & ANR  
Total Days spent : -3

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Case No.: 73/23 Case Id: 2411M09534 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
AYUSHI BAGLA & ANR Vs. M/S TRUNK AND ROOTS  
Total Days spent : -3

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Case No.: 571/22 Case Id: 2411M09533 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. RIDDHIMA BAGLA & ANR  
Total Days spent : -3

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Case No.: 952/23 Case Id: 2411M09530 Referring Judge : Sh. Pranjal Gangwar, DHS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
M/S SHAILJA PAPERS LTD Vs. VANSH SABHARWAL  
Total Days spent : -3

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Case No.: 583/22 Case Id: 2411M09506 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. ELPHA POLYCHEM PVT LTD & ANR  
Total Days spent : -3

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Case No.: 578/22 Case Id: 2411M09528 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. MAHALAXMI TRADERS & ORS  
Total Days spent : -3

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Case No.: 393/24 Case Id: 2411M09523 Referring Judge : Sh. Shiv Kumar, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:30:00 PM  
SANTOSH Vs. BISHAMBAR & ORS  
Total Days spent : -3

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Case No.: 581/22 Case Id: 2411M09507 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. AYUSHI BAGLA  
Total Days spent : -3

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Case No.: 575/22 Case Id: 2411M09515 Referring Judge : Sh. Sachin Sood, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
M/S TRUNK AND ROOTS Vs. ANIL KUMAR BANGLA HUF & ANR  
Total Days spent : -3

## Cause List for Mediation Centre

Date : 11/11/2024

<b>Case No.:</b> 275/23	<b>Case Id:</b> 2411M09524	<b>Referring Judge :</b> Sh. Hem Raj, DHJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> CRIMINAL OTHERS : CRIMINAL OTHERS			
<b>GEETANJALI KHEDA</b>	<b>Vs.</b>	<b>SOBH RAJ CHAWLA</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 582/18	<b>Case Id:</b> 2411M09505	<b>Referring Judge :</b> Sh. Rupinder Singh Dhiman, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> OTHER CIVIL SUIT : OTHER CIVIL SUIT			
<b>SARDAR MOHD KHAN</b>	<b>Vs.</b>	<b>SURENDER KUMAR JAIN</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 14875/17	<b>Case Id:</b> 2411M09510	<b>Referring Judge :</b> Sh. Rupinder Singh Dhiman, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
<b>CAPITAL FIRST LTD</b>	<b>Vs.</b>	<b>RAVINDER GARG</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 2273/20	<b>Case Id:</b> 2411M09512	<b>Referring Judge :</b> Ms. Reetika Jain, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> MATRIMONIAL : DOMESTIC VIOLENCE			
<b>NEHA SONKAR &amp; ANR</b>	<b>Vs.</b>	<b>RAJENDER SONKAR &amp; ORS</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 6531/24	<b>Case Id:</b> 2411M09514	<b>Referring Judge :</b> DLSA West, DLSA (West)	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> COMMERCIAL : COMMERCIAL			
<b>RADIANT POLYCHEM PVT LTD</b>	<b>Vs.</b>	<b>SEEDLINGS INDIA PVT LTD &amp; ORS</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 53/17	<b>Case Id:</b> 2411M09516	<b>Referring Judge :</b> Ms. Shruti Sharma-II, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> MATRIMONIAL : MATRIMONIAL OTHERS			
<b>STATE</b>	<b>Vs.</b>	<b>JASBIR SINGH</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 1966/23	<b>Case Id:</b> 2411M09517	<b>Referring Judge :</b> Ms. Mansi Malik, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
<b>UMESH</b>	<b>Vs.</b>	<b>ARUL AROCKAIM</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 9950/23	<b>Case Id:</b> 2411M09518	<b>Referring Judge :</b> Ms. Shreya Singh, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			
<b>M/S INDUSIND BANK LTD</b>	<b>Vs.</b>	<b>GHANSHYAM GUPTA</b>	<b>Total Days spent :</b> -3
<b>Case No.:</b> 1549/23	<b>Case Id:</b> 2411M09522	<b>Referring Judge :</b> Sh. Vikas Madaan, DJS	<b>Hearing Time :</b> 2:00:00 PM
<b>Case Type :</b> RECOVERY : SUIT FOR RECOVERY OF MONEY			
<b>PARVEEN KUMAR</b>	<b>Vs.</b>	<b>KULVINDER KAUR</b>	

## Cause List for Mediation Centre

Date : 11/11/2024

				Total Days spent :	-3
Case No.:	332/20	Case Id:	2411M09526	Referring Judge :	Sh. Murari Prasad Singh, DHJS
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.			Hearing Time :	2:00:00 PM
YUSRA SIDDIQUI		Vs.	SYED WASIQ AHMED		
				Total Days spent :	-3
Case No.:	3781/18	Case Id:	2411M09529	Referring Judge :	Sh. Amit Rana, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S CAPITAL TRUST LTD		Vs.	SAFI MOHD		
				Total Days spent :	-3
Case No.:	513/24	Case Id:	2411M09532	Referring Judge :	Sh. Karanbir Singh, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
SARAOGI SUPER SALES PVT LTD		Vs.	KAMLESH KUMAR SINGH		
				Total Days spent :	-3
Case No.:	1064/22	Case Id:	2411M09538	Referring Judge :	Ms. Goma Dabas Gupta, DHJS
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /			Hearing Time :	2:00:00 PM
RAM DHAN		Vs.	RAM PAL		
				Total Days spent :	-3
Case No.:	3635/22	Case Id:	2411M09539	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S SAMUNDER SAREE CENTRE		Vs.	M/S SHREE BALAJI SAREE SHOWROOM		
				Total Days spent :	-3
Case No.:	3639/22	Case Id:	2411M09540	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S SAMUNDER SAREE CENTRE		Vs.	M/S SHREE BALAJI SAREE SHOWROOM		
				Total Days spent :	-3
Case No.:	3640/22	Case Id:	2411M09541	Referring Judge :	Ms. Pooja Suhag, DJS
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT			Hearing Time :	2:00:00 PM
M/S SAMUNDER SAREE CENTRE		Vs.	M/S SHREE BALAJI SAREE SHOWROOM		
				Total Days spent :	-3
Case No.:	234/20	Case Id:	2411M09543	Referring Judge :	Ms. Akansha Gautam, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM
DEEKSHA MALIK		Vs.	SUCHIT AHUJA & ORS		
				Total Days spent :	-3
Case No.:	16/19	Case Id:	2411M09521	Referring Judge :	Ms. Helly Fur Kaur, DJS
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE			Hearing Time :	2:00:00 PM

## Cause List for Mediation Centre

Date : 11/11/2024

JYOTI KUMARI

Vs. RINKU MAURYA & ORS

Total Days spent : -3

Case No.: 449/22

Case Id: 2411M09544

Referring Judge :

Ms. Charu Aggarwal, DHJS

Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.

Hearing Time : 2:00:00 PM

RUBY KAWATRA

Vs. R RAMA KRISHNAN

Total Days spent : -3

Case No.: 5085/19

Case Id: 2410M09088

Referring Judge :

Ms. Divya Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

NARESH RAI MANGAL HUF

Vs. M/S MANILA RESORTS PVT LTD & ORS

Total Days spent : 18

Case No.: 1081/24

Case Id: 2411M09542

Referring Judge :

Sh. Nikhil Chopra, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 2:30:00 PM

INDER MOHAN SINGH KUKREJA

Vs. MOHD HASHIM & ANR

Total Days spent : -3

Case No.: 7025/19

Case Id: 2411M09519

Referring Judge :

Sh. Rupinder Singh Dhiman, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:30:00 PM

M/A TAMRON ASTRA BIO CHEMICAL PVT LTD

Vs. NAZARE ALAM

Total Days spent : -3

Case No.: 281/17

Case Id: 2411M09520

Referring Judge :

Sh. Gaurav Goyal, DJS

Case Type : CRIMINAL OTHERS : CRIMINAL OTHERS

Hearing Time : 2:30:00 PM

STATE

Vs. ASHOK KUMAR

Total Days spent : -3

Case No.: 1093/23

Case Id: 2411M09531

Referring Judge :

Ms. Vandana, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 3:00:00 PM

CHARANJEET SINGH

Vs. AYUSH CHORARIA & ANR

Total Days spent : -3

Case No.: 23/21

Case Id: 2411M09509

Referring Judge :

Sh. Abhishek Srivastava, DHJS

Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT

Hearing Time : 3:00:00 PM

KAMLA KUNDANLAL MEGHANI

Vs. MANOHAR LAL MAHAJAN & ORS

Total Days spent : -3

Total : 44

Mediator : Sh. Ajay Kumar, Advocate

Case No.: 155/19

Case Id: 2410M08843

Referring Judge :

Sh. Dharmender Singh, DHJS

Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY

Hearing Time : 2:00:00 PM

## Cause List for Mediation Centre

Date : 11/11/2024

SUDESH AGNIHOTRI

Vs. OM PRAKASH CHALIA & ORS

Total Days spent : 25

Case No.: 175/19

Case Id: 2410M08683

Referring Judge : Ms. Karuna, DJS

Case Type : MATRIMONIAL : DOMESTIC VIOLENCE

Hearing Time : 2:00:00 PM

RACHNA KAUR BHATIA

Vs. GURVINDER SINGH

Total Days spent : 32

Case No.: 1215/24

Case Id: 2410M08766

Referring Judge : DLSA Central, DLSA (Central)

Case Type : COMMERCIAL : COMMERCIAL

Hearing Time : 3:00:00 PM

KARIM HOTEL PVT LTD

Vs. AL KARIM RESTAURANT PVT LTD

Total Days spent : 32

Total : 3

**Mediator : Sh. Dinesh Rohilla, Advocate**

Case No.: 175/19

Case Id: 2408M07333

Referring Judge : Sh. Karanbir Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

ANSIH KUMAR MAGGO

Vs. KARAN TALWAR

Total Days spent : 71

Case No.: 426/19

Case Id: 2408M07332

Referring Judge : Sh. Karanbir Singh, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 2:00:00 PM

ANISH KUMAR MAGGO

Vs. KARAN TALWAR

Total Days spent : 71

Total : 2

**Mediator : Sh. Durga Pd., Advocate**

Case No.: 8033/2019

Case Id: 2409M07708

Referring Judge : Ms. Divya Gupta, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:00:00 AM

JANA SMALL FINANCE BANK LTD

Vs. REKHA KOUR

Total Days spent : 60

Case No.: 4739/22

Case Id: 2409M07654

Referring Judge : Ms. Meena Chauhan, DJS

Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT

Hearing Time : 11:30:00 AM

DCB BANK LTD

Vs. LOKESH CHAUDHARY

Total Days spent : 60

Case No.: 890/24

Case Id: 2411M09380

Referring Judge : Sh. Mukesh Kumar Gupta, DHJS

Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)

Hearing Time : 11:30:00 AM

IDFC FIRST BANK LTD

Vs. RAJESH KUMAR

## Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent : 4

Case No.: 247/23 Case Id: 2410M08896 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:30:00 AM  
HARI SHAMSHER KAUSHIK Vs. RAJVEER KAUSHIK

Total Days spent : 25

Case No.: 522/20 Case Id: 2409M07806 Referring Judge : Sh. Rakesh Kumar-IV, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
BSES RPL Vs. KISHORE & ANR

Total Days spent : 56

Case No.: 2081/24 Case Id: 2411M09383 Referring Judge : Ms. Divya Gupta, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
SHRIRAM FINANCE LTD Vs. PREM KUMAR SINGH

Total Days spent : 4

Case No.: 1046/22 Case Id: 2409M07813 Referring Judge : Sh. Rakesh Kumar-IV, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
BSES RPL Vs. RAM KUMAR

Total Days spent : 56

Total : 7

Mediator : Sh. Hitesh Sharma, Advocate

Case No.: 712/23 Case Id: 2408M06944 Referring Judge : Sh. Bharat Aggarwal, DJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:00:00 PM  
KAMAL KUMARI Vs. INDIAN OVERSEAS BANK

Total Days spent : 80

Total : 1

Mediator : Sh. Mukesh Kumar Sharma, Advocate

Case No.: 5122/22 Case Id: 2408M06791 Referring Judge : Sh. Pranjal Gangwar, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
M/S ADITYA PROMOTERS LTD Vs. SANJEEV SETH

Total Days spent : 88

Case No.: 350/22 Case Id: 2407M06255 Referring Judge : Sh. Kapil Gupta, DJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 2:00:00 PM  
PAWAN KUMAR SARASWAT Vs. SOM RAJ GUPTA @ SOM PRAKASH GUPTA

Total Days spent : 102

## Cause List for Mediation Centre

Date : 11/11/2024

Case No.:	780/22	Case Id:	2411M09382	Referring Judge :	Sh. Ajay Gupta, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	4
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
NARENDER CHALLA		Vs.		GEMCARE APPLIANCES PVT LTD					
<hr/>									
Case No.:	778/22	Case Id:	2411M09381	Referring Judge :	Sh. Ajay Gupta, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	4
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
NARENDER CHALLA		Vs.		M/S EMPIRE HOME APPLIANCES PVT LTD					
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Case No.:	8814/23	Case Id:	2410M08889	Referring Judge :	Sh. Nitish Kumar Sharma, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	25
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
MUKESH PANDEY		Vs.		PRAMOD KUMAR					
<hr/>									
Case No.:	9540/16	Case Id:	2409M07700	Referring Judge :	Ms. Monika Saroha, DHJS	Hearing Time :	2:30:00 PM	Total Days spent :	60
Case Type :	INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY /								
SANT LAL		Vs.		RENU BALA & ANR					
<hr/>									
Case No.:	1684/22	Case Id:	2409M08146	Referring Judge :	Ms. Pooja Suhag, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	46
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
DCB BANK LTD		Vs.		RAJENDER					
<hr/>									
Case No.:	9696/23	Case Id:	2410M08697	Referring Judge :	Sh. Arjun Kirar, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	32
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
DCB BANK LTD		Vs.		SUNITA DEVI					
<hr/>									
Case No.:	62008/16	Case Id:	2410M09312	Referring Judge :	Sh. Kautuk, DJS	Hearing Time :	2:30:00 PM	Total Days spent :	11
Case Type :	OTHER CIVIL SUIT : OTHER CIVIL SUIT								
OM PARKASH		Vs.		MOHAN LAL					
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Total :	9								

**Mediator :** Sh. R.K. Manchanda, Advocate

Case No.:	379/24	Case Id:	2409M07646	Referring Judge :	Ms. Karuna, DJS	Hearing Time :	11:30:00 AM	Total Days spent :	60
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
SIMRAN		Vs.		HARDEEP SINGH GUJRAL & ORS					

## Cause List for Mediation Centre

Date : 11/11/2024

Case No.:	623/24	Case Id:	2410M09270	Referring Judge :	Ms. Karuna, DJS	Hearing Time :	12:00:00 PM	Total Days spent :	11
Case Type :	MATRIMONIAL : DOMESTIC VIOLENCE								
ANITA		Vs.	TAARAQ RAM PAL & ANR						
Case No.:	399/23	Case Id:	2407M06306	Referring Judge :	Sh. Sanjeev Kumar, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	102
Case Type :	COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST)								
M/S CAPITAL CABLES INDIA PVT LTD		Vs.	M/S NITASHA CONSTRUCITON & ORS						
Case No.:	83/22	Case Id:	2410M09089	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	12:00:00 PM	Total Days spent :	18
Case Type :	125 Cr.P.C. : CASES U/S 125 OF Cr.P.C.								
SUKHMANI KAUR		Vs.	AMAN DEEP SINGH						
Case No.:	8062/22	Case Id:	2411M09387	Referring Judge :	Sh. Pranjal Gangwar, DJS	Hearing Time :	12:30:00 PM	Total Days spent :	4
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
DCB BANK LTD		Vs.	SUSHIL KUMAR						
Case No.:	648/21	Case Id:	2409M08169	Referring Judge :	Sh. Murari Prasad Singh, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	46
Case Type :	MATRIMONIAL : PETITION FOR DIVORCE								
PRASHANT KUMAR BANERJEE		Vs.	POOJA HALDHAR						
Case No.:	5383/19	Case Id:	2409M08489	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	39
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
HDFC BANK LTD		Vs.	AJIT SINGH						
Case No.:	1935/24	Case Id:	2410M08681	Referring Judge :	Ms. Aditi Chaudhary, DHJS	Hearing Time :	2:00:00 PM	Total Days spent :	32
Case Type :	MATRIMONIAL : PETITION FOR RESTITUTION OF CONJUGAL								
VARUN KHANNA		Vs.	SUDHA						
Case No.:	5189/20	Case Id:	2409M08158	Referring Judge :	Sh. Rupinder Singh Dhiman, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	46
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
JANA SMALL FINANCE BANK LTD		Vs.	AMRIK SINGH						
Case No.:	6949/19	Case Id:	2410M09037	Referring Judge :	Sh. Karanbir Singh, DJS	Hearing Time :	2:00:00 PM	Total Days spent :	18
Case Type :	138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT								
SHRIRAM CITY UNION FINANCE LTD		Vs.	MOHD ASLAM						



# Cause List for Mediation Centre

Date : 11/11/2024

Total : 10

**Mediator : Sh. Rajeshwar Tyagi, Advocate**

Case No.: 133/24 Case Id: 2410M09093 Referring Judge : Ms. Kirandeep Kaur, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 11:00:00 AM  
AMIT SATIJA Vs. YOGESH  
Total Days spent : 18

Case No.: 335/23 Case Id: 2410M09060 Referring Judge : Ms. Aneeza Bishnoi, DJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 11:30:00 AM  
SANGEETA SAINI Vs. RAKESH SAINI  
Total Days spent : 18

Case No.: 873/22 Case Id: 2409M07692 Referring Judge : Ms. Shagun Sharma, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 11:30:00 AM  
ANISA BEGUM Vs. ANIS UR REHMAN & ANR  
Total Days spent : 60

Case No.: 502/24 Case Id: 2410M09058 Referring Judge : Ms. Neha Paliwal, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM  
DEEPAK Vs. KOMAL & ORS  
Total Days spent : 18

Case No.: 448/24 Case Id: 2410M08693 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 11:30:00 AM  
M/S KAUZER TECHNOLOGIES & SYSTEMS PVT LTD Vs. NEERAJ KHERA  
Total Days spent : 32

Case No.: 208/19 Case Id: 2409M08319 Referring Judge : Sh. Ram Lal Meena, DHJS  
Case Type : ELECTRICITY ACT : CASES UNDER ELECTRICITY ACT Hearing Time : 12:00:00 PM  
TPDDL Vs. ANITA CHOPRA  
Total Days spent : 43

Case No.: 73/2020 Case Id: 2410M09092 Referring Judge : Ms. Shagun Sharma, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR MANDATORY / Hearing Time : 12:30:00 PM  
DR NAVNEET GARG Vs. PAWAN SARASWAT & ANR  
Total Days spent : 18

Case No.: 711/23 Case Id: 2409M08235 Referring Judge : Ms. Shagun Sharma, DHJS  
Case Type : RECOVERY : SUIT FOR RECOVERY OF MONEY Hearing Time : 12:30:00 PM  
FARHA JAVED Vs. ABDUL ALIM & ORS  
Total Days spent : 46

## Cause List for Mediation Centre

Date : 11/11/2024

Case No.: 253/23 Case Id: 2410M08849 Referring Judge : Ms. Aditi Chaudhary, DHJS  
Case Type : MATRIMONIAL : MATRIMONIAL OTHERS Hearing Time : 2:15:00 PM  
MEENAKSHI JAIN @ SAMRIDHI GOYAL Vs. LALIT GOYAL  
Total Days spent : 25  
Total : 9

Mediator : Sh. Sanjay Aggarwal, Advocate

Case No.: 888/21 Case Id: 2409M08278 Referring Judge : Ms. Aditi Chaudhary, DHJS  
Case Type : 125 Cr.P.C. : CASES U/S 125 OF Cr.P.C. Hearing Time : 12:30:00 PM  
KARISHMA Vs. VISHAL  
Total Days spent : 45  
Total : 1

Mediator : Sh. Sunil Kumar Aggarwal, Retd Judicial Officer

Case No.: 2859/21 Case Id: 2410M08917 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
JASHMEET JYOT SINGH Vs. KARAN TALWAR  
Total Days spent : 25

Case No.: 2863/21 Case Id: 2410M08915 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
SANJAY NANDA Vs. KARAN TALWAR  
Total Days spent : 25

Case No.: 2864/21 Case Id: 2410M08916 Referring Judge : Sh. Vaibhav Pratap Singh, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:00:00 PM  
SUNIL MAGGO Vs. KARAN TALWAR  
Total Days spent : 25  
Total : 3

Mediator : Sh. Tejvir Singh Dua, Advocate

Case No.: 793/19 Case Id: 2410M09124 Referring Judge : Ms. Monika Saroha, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM  
RAJIV GROVER Vs. PANKAJ MEHTA  
Total Days spent : 17

Case No.: 993/23 Case Id: 2410M09125 Referring Judge : Ms. Monika Saroha, DHJS  
Case Type : OTHER CIVIL SUIT : OTHER CIVIL SUIT Hearing Time : 11:30:00 AM  
PANKAJ MEHTA Vs. SONIA GROVER

# Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent : 17

Case No.: 56/23 Case Id: 2410M09126 Referring Judge : Ms. Monika Saroha, DHJS  
Case Type : INJUNCTION/POSSESSION/DAMAGES : SUIT FOR POSSESSION AND Hearing Time : 11:30:00 AM  
SONIA GROVER Vs. PANKAJ MEHTA

Total Days spent : 17

Total : 3

**Mediator : Sh. Vineet Malhotra, Advocate**

Case No.: 634/24 Case Id: 2409M08449 Referring Judge : Sh. Naresh Kumar Malhotra, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 12:00:00 PM  
M/S KUNAL CONCHEM PVT LTD Vs. M/S APS HYDRO PVT LTD & ORS

Total Days spent : 39

Case No.: 5845/18 Case Id: 2410M08838 Referring Judge : Sh. Rupinder Singh Dhiman, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:00:00 PM  
CAPITAL FIRST LTD Vs. HARI SHANKAR

Total Days spent : 25

Case No.: 951/24 Case Id: 2410M09287 Referring Judge : Ms. Shagun Sharma, DHJS  
Case Type : PARTITION : SUIT FOR PARTITION Hearing Time : 12:00:00 PM  
RAKESH MALHOTRA Vs. VIPIN MALHOTRA & ANR

Total Days spent : 11

Case No.: 1890/24 Case Id: 2410M09275 Referring Judge : Ms. Divya Gupta, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 12:30:00 PM  
RAJA RAM THAKUR Vs. BEENA

Total Days spent : 11

Case No.: 3255/20 Case Id: 2410M08690 Referring Judge : Ms. Divya Gupta, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
DCB BANK LTD Vs. DEEPAK KUMAR

Total Days spent : 32

Case No.: 6516/20 Case Id: 2409M08233 Referring Judge : Ms. Katyayini Sharma Kandwal, DJS  
Case Type : 138 N. I. ACT : U/S 138 OF NEGOTIABLE INSTRUMENT ACT Hearing Time : 2:30:00 PM  
DCB BANK LTD Vs. ANKIT SHARMA

Total Days spent : 46

Case No.: 1010/24 Case Id: 2411M09379 Referring Judge : Sh. Sanjeev Kumar, DHJS  
Case Type : COMMERCIAL DISPUTE (POST) : COMMERCIAL DISPUTE (POST) Hearing Time : 3:00:00 PM  
M/S SUPERTECH ENGINEERS Vs. VINOD SAROJ

# Cause List for Mediation Centre

Date : 11/11/2024

Total Days spent :

4

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Total : 7

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Software Designed and Developed by Gaurav Walia, DEO Computer Branch, Tis Hazari Courts, Delhi